

Abhijit Sarkar & 113 Ors. Vs State Of Meghalaya & Ors.

Court: Meghalaya High Court At Shillong

Date of Decision: Feb. 6, 2025

Hon'ble Judges: H. S. Thangkhiew, J

Bench: Single Bench

Advocate: Philemon Nongbri, R. Pahsyntiew, A. Kumar, T. Yangi, S. Laloo

Judgement